

ØITEM NO.1B  
(For Judgment)

COURT NO.10

SECTION IVA

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

C.A NO...../2007 arising from  
Petition for Special leave to Appeal (Civil) No. 19240/2006

A.LEWIS & ANR ETC. Petitioner(s)

VERSUS

M.T.RAMAMURTHY & ORS. Respondent(s)

Date: 31/10/2007 This Petition was called on for Judgment today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE  
HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Mr. S.Balaji,Adv.

For Respondent(s) Mr. K.K. Mani,Adv.

UPON hearing counsel the Court made the following  
ORDER

Hon'ble Mr. Justice P.Sathasivam pronounced the  
Judgment of the Bench comprising Hon'ble Mr. Justice Tarun  
Chatterjee and His Lordship.  
Leave granted.  
The appeal is dismissed in terms of signed Judgment. No  
costs.

(A.D. Sharma)  
Court Master

(Phoolan Wati Arora)  
Court Master

(Signed non-reportable Judgment is placed on the file)